# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3131 TO BE ANSWERED ON 22.03.2022

#### IMPLEMENTATION PM DAKSH YOJANA

## 3131. DR. BEESETTI VENKATA SATYAVATHI:

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the goals of the Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgarhi (PM-DAKSH) Yojana:
- (b) whether any progress has been made of the implementation of the Yojana;
- (c) if so, the details thereof and if not, the time by which some concrete results be visible;
- (d) the details of outcome of above interventions with a particular reference to identified populations in Andhra Pradesh and the status of their progress;
- (e) the manner in which the Government is planning to develop the curriculum of the skill development training programmes within the yojana; and
- (f) whether the Government is considering any linkages with a programme like DDUGKY to enhance outcomes of skill building and if so, the details thereof?

## **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a): The scheme of 'Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi' (PM-DAKSH) has been launched by Department of Social Justice and Empowerment during 2020-21 to impart skill development training to the youth (age between 18-45 years) belonging to Scheduled Castes, Other Backward Classes/Economically Backward Classes/De-notified Tribes and Safai karamcharis including Waste pickers through online registration at PM-DAKSH portal on pan India basis. The training is free of cost and is implemented through three Corporations viz. National Scheduled Castes Finance and Development Corporation (NSFDC), National Backward Classes Finance & Development Corporation (NBCFDC) and National Safai Karamcharis Finance & Development Corporation (NSKFDC) catering to the respective target groups. The main objective of the scheme is to increase the skill levels of the targetted youth by providing for long term and short term skills, followed by settlement in employment/self-employment.

(b) & (c): Yes, Sir. The details of the candidates trained and thereafter placements made under the scheme since 2020-21 are as under:

Year	Training Commenced	Placement made*
2020-21	32097	14970
2021-22	42002	2356

<sup>\*</sup> Placements are done after assessment and certification.

(d): The details of the training commenced and placements made during 2020-21 and 2021-22 in respect of the targetted beneficiaries in Andhra Pradesh is given below:

State	2020-21		2021-22	
	(Training commenced)	(Placement made)*	(Training commenced)	(Placement made)*
Andhra Pradesh	870	215	2167	64

<sup>\*</sup> Placements are done after assessment and certification.

(e): Under PM-DAKSH Yojana the skill development training programmes are implemented as per National Skills Qualifications Framework (NSQF) issued by Ministry of Skill Development and Entrepreneurship (MSDE) from time to time. The curriculum of the skill development training programme developed and approved by MSDE is followed under PM-DAKSH Yojana.

(f): At present, there is no such proposal.

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